

ITEM NO.6

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 10041/2024

MEHENDRA PANDIT (D) THRO. HIS LRS BADRI PANDEY Appellant(s)

VERSUS

BABUA KOERI (D) & ORS. Respondent(s)

[Only C.A. No. 10042/2024 is listed under this item]

WITH

C.A. No. 10042/2024 (III-A)

Date : 18-02-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Akhilesh Kumar Pandey, AOR

Mr. Aswani Singh, Adv.
Mr. Rajeev Singh, AOR

For Respondent(s) : Mr. Dhroov Kumar Singh, Adv.

Mr. Anurag Yadav, Adv.
Ms. Radha Rajput, Adv.
Mr. Ankur Yadav, AOR

Ms. Asha Gopalan Nair, AOR
Mr. Akhilesh Kumar Pandey, AOR
Mr. Rajeev Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 10042/2024

Respondent Nos. 1(i) and Respondent No. 2 are duly represented and counter affidavit filed on behalf of Respondent No.1 is already on record.

Two weeks time, as last chance is granted to Ld. Counsel for the petitioner, to take fresh steps in respect of respondent Nos. 1(ii to v).

Service of notice is complete on remaining respondents but no one has entered appearance on their behalf.

List again on 7.4.2025.

SUJATA SINGH
Registrar

MG